

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)**

**Item No. 12
CP No. 26/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Smt. Jasmina Doshi and Ors.

...Petitioners

Versus

M/s Alpesh Marbles Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner	:	Akshit Koolwal, Adv.
For the Respondent	:	Aditya Vijay, Adv. Krishanveer Singh, Adv.

ORDER

Heard Ms. Akshita Koolwal, Adv. appearing on behalf of the Petitioner.
Mr. Krishanveer Singh, Adv. appearing on behalf of R-2 and Mr. Aditya Vijay,
Adv. appearing on behalf of R-3. List the matter before the regular bench on
31.05.2024. **Interim order shall continue till the next date of hearing.**

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 25, 2024